

DIVISION BENCH
COURT - I

P-114

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/129(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND JULY 2024

IN THE MATTER OF	SANJIV BHAYANA (SOLE PROPRIETOR OF BHAYANA REALTORS INC) VS ASHIANA DWELLINGS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Ms.Anannya Ghosh, Adv.] for the Operational Creditor
Mr.Sarangam Chakraborty,Adv.]
Ms.Mrinalini Mishra, Adv.]

Mr.Saurav Jain, Adv.] For the Corporate Debtor

O R D E R

1. Due to paucity of time, this matter could not be taken up for hearing.
2. Post the matter on **20/08/2024**

**Satyajit Roy
(Court Officer)**